

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.324
CAA-31(ND)/2020

IN THE MATTER OF:

M/s. Anurag Dealcom Private Limited And Gangadham Agencies Private Limited.
.... **APPLICANT/PETITIONER**

SECTION

U/s 230-232

Order delivered on 23.09.2022

CORAM:

SHRI L.N.GUPTA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the OL : Ms. Hemlata Rawat Counsel for OL
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 17.10.2022.


(Court Officer)
Court-III